## F.No. 01(03)/Roster/CESTAT/2019 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.07.2019

## ORDER NO. 157 of 2019

Hon'ble President is pleased to partially modify the roster order no. 124 of 2019 constituting Division Bench as follows:

On 31/07/2019 at 02.30 p.m. Hon'ble Sh. S. K. Mohanty, Member (J) and Hon'ble Sh. P. Anjani Kumar, Member (T) will hear the following ROM:

E/ROM/85349/19 in E/752/2009

By order,

(Bineesh Kumar K.S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy.Registrar (Judl.) /Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.

Dy. Registrar